

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C).....of 2014
CC No. 12222/2014
(Arising out of impugned final judgment and order dated
02/05/2013 in SA No. 482/2013 passed by the High Court of
Judicature At Allahabad)

STATE OF UP AND ORS

Petitioner(s)

VERSUS

TUTIYA Respondent(s)
(With appln. (s) for c/delay in filing SLP and office report)

Date :22/08/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Gaurav Bhatia, AAG
Mr. Abhishek Chaudhary ,Adv.
Mr. Utkarsh Jaiswal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice.

Tag with SLP(C) No. 21519 of 2014.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Asstt. Registrar

Signature Not Verified

Digitally signed by
Charanjeet Kaur
Date: 2014.08.22
16:57:02 IST
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